

PATNA HIGH COURT

NOTICE

While recalling the Hon'ble Court's earlier notice dated 26.06.2019, this is for information to the candidates who have been selected for interview under District Judge (Entry Level), Direct from Bar Exam- 2019 that the interview (Viva-Voce Test) would be held on 20.07.2019 and 21.07.2019 in the premises of the High Court in the following manner –

Date :- 20.07.2019 (Saturday), Reporting Time :- 08:30 A.M.

Roll nos.

10104	10124	10304	10381	10404	10560
10700	10778	10813	10830	10983	10986
11401	11441	11622	11649	11758	(Total – 17)

Date :- 21.07.2019 (Sunday), Reporting Time :- 08:30 A.M.

Roll nos.

11899	11996	12254	12312	12691	12808
12904	13164	13202	13208	13279	13359
13429	13457	13609	13621	13654	(Total – 17)

The candidates may download their interview letters from the website of the Hon'ble Court from 01.07.2019.

Further, for the first stage verification, they have to upload the scanned copies of their documents in the sequence, as indicated below :-

- a) Matriculation certificate / Mark sheet showing date of birth.
- b) Intermediate or equivalent Certificate
- c) Graduation Certificate
- d) LL.B. Certificate

- e) Enrollment certificate of Bar Council
- f) Certificate showing practice as an advocate / professional experience for not less than seven years as on 19.02.2019 issued by the competent authority as specified in the advertisement.
- g) Declaration of net income for the last three financial years preceding the year of application i.e. 2018-19.
- h) Declaration regarding appearance in 24 cases per year in the last three years preceding the year of advertisement which is 2018-19.
- i) In case of claiming the benefits of reservation, Caste Certificate issued by D.M./S.D.O/C.O., as applicable, in support of category as mentioned in the online application form. In case of EBC/ BC category candidates, the caste certificate must show that they do not belong to creamy layer so as to avail the benefits of reservation. Further, caste certificate, in respect of married women claiming reservation benefits, should be issued in the name of father and not in the name of her husband.
- j) Residential Certificate showing State of Bihar as place of permanent residence.

For the aforesaid purpose, the website of the Court shall be opened on 28.06.2019 and shall remain accessible till 04.07.2019.

The candidates coming for the interview would be required to bring the originals of the scanned copies of the documents which they will upload on the website of the Court. Failure to produce the original documents would disqualify them from appearing at the interview.

It is for further information to the candidates that in terms of Clause 3 of the advertisement dated 19.01.2019, the cutoff date for calculating the age of a candidate is 01.01.2019 and in terms of Clause 4 of the said advertisement, the cut off date for the purpose of consideration of other eligibility criteria is 19.02.2019.



Candidates are requested to visit the Patna High Court website for further updates.

Patna High Court, Patna
Dated: **27.06.2019**

By order of the Court



Registrar General